

(c) the action taken by Government on the representation?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). M/s. Sangeet Bharti School submitted a representation to the Delhi Urban Art Commission on the 23rd December, 1989 requesting for reconsideration of their case for approval in respect of ground floor and 1st floor of the building. The representation was forwarded by the DUAC to the NDMC on 24.1.90. The NDMC has asked the School Authority to comply with the observations of the DUAC which has so far not been done by the School authorities.

### Waiting List for DDA Flats

8890. SHRI YASHWANTRAO PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of persons waiting for allotment of houses under the various housing schemes of the Delhi Development Authority, Scheme-wise and category-wise; and

(b) the time by which the waiting list is likely to be cleared?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 98,508 registrants are awaiting allotment of flats as per details given below:

<i>Sl. No.</i>	<i>Name of the Scheme</i>	<i>Category</i>	<i>Balance Registrants</i>
1.	New Pattern Scheme '79	MIG LIG Janta	24,429 32,735 16,193
2.	Self Financing Scheme	Category II & III	25,151
			98,508

In addition, 20000 persons are to be registered under Ambedkar Awas Yojana 1989. The draw of lots under this scheme has been stayed temporarily by the Hon'ble High Court of Delhi.

(b) Flats are allotted by the DDA from time to time depending upon availability of land and resources. For the next four years the DDA have set the following target for completion of 84,100 flats.

1990-91	—	12,600
1991-92	—	19,000
1992-93	—	26,000

1993-94	—	26,500
		84,100

### Ownership Right to the Shopkeepers of Markets of New Delhi

8891. SHRI R.L.P. VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government had decided last year to confer ownership rights to the allottees of shopkeepers of Meherchand Khanna Market, Lodi Colony and INA Market, New Delhi, if so, the details thereof; and